

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.231/92

New Delhi this the 20th day of May, 1996.

Hon'ble Mr. B.K. Singh, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Pratap Singh,
S/o Sh. Phool Dass,
R/o H.No.1/4009,
Ram Nagar Extension,
Loni Road, Shahdara,
Delhi.
2. Rajbir Singh,
S/o Sh. Chhote Lal,
R/o H.No.28/18-A/77F/4,
Bholanath Nagar Extension,
near Old Tejab Hall,
Railwayline side,
Shahdara,
Delhi-32.Applicants

(By Advocate Sh. R.V. Sinha, though none appeared)

Versus

1. Union of India, though
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Director General of Works,
C.P.W.D., Nirman Bhawan,
New Delhi.
3. Dy. Director of Admn.,
C.P.W.D. Nirman Bhawan,
New Delhi.
4. Executive Engineer,
C.P.W.D.,
C.S.D.I., Netaji Nagar,
New Delhi-110023.
5. Executive Engineer, C.P.W.D.,
C.D.O.-V (Lab.)
I.P. Bhawan (G/F),
New Delhi.Respondents

(By Advocate Sh. V.S.R. Krishna, though none
appeared)

ORDER (Oral)
(Hon'ble Mr. B.K. Singh, Member (A))

This case has been coming on Board since 13.5.96. Nobody appeared on behalf of the applicant on 13.5.96. Even on the second call today, nobody appears for the applicant. The application is, therefore, dismissed in default and *for* non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

B.K. Singh

(B.K. Singh)
Member(A)

'Sanju'